



Pursuit of Excellence

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

Conference for Chief Judicial Magistrates

19th & 20th July, 2025

at MPSJA, Jabalpur

19 th July, 2025, Saturday (Day one)		
SESSIONS	TIME	Topic
	10:00 am to 10:20 am	Inauguration of Conference By: Director, MPSJA & Officers of the Academy
I	10:30 am to 11:45 am	Topic: Role of CJM under New Criminal Laws and challenges in disposal of minor offences, trials and summary cases Scope of discussion : a. New scope of FIR and complaint in BNSS b. Trial in <i>absentia</i> c. Proceeds of Crime d. Challenges faced by Judges in applicability of New Criminal Laws Chaired by: Hon'ble Shri Justice M. K. Mudgal Former Judge, High Court of Madhya Pradesh Co-chaired by: Dr. Dharmendra Kumar Tada, Faculty (Sr.), MPSJA Presentation by participant (3 to 5 min each) a. Smt. Shivani Sharma, CJM, Rewa b. Smt. Neha Bansal, CJM, Sagar c. Shri Rakesh Sanodia, CJM, Narsinghpur d. Shri Ajay Kumar Yadu, CJM, Raisen Address by Chair
TEA BREAK 11:45 am to 12:00 noon		

II	12:00 noon to 01:15 pm	<p>Topic: Sharing of Best Practices for disposal of old cases</p> <p>Scope of discussion:</p> <ul style="list-style-type: none">a. Identifying obstacles and ways to remove themb. Regular monitoring and inspectionc. Identifying measures to judiciously dispose of cases coming under “APAR 50” Schemed. Ensuring effective implementation of guidelines of Superior Courts <p>Chaired by: Hon’ble Shri Justice M. K. Mudgal Former Judge, High Court of Madhya Pradesh</p> <p>Co-chaired by: Shri Sachin Sharma, Addl. Director, MPSJA</p> <p>Presentation by participant (3 to 5 min each)</p> <ul style="list-style-type: none">a. Shri Agnindhra Kumar Dwivedi, CJM, Bhopalb. Smt. Vinita Gupta, CJM, Sehorec. Shri Anjay Singh, CJM, Morenad. Smt. Prachi Upadhyay, CJM, Shivpuri <p>Address by Chair</p>
LUNCH BREAK – 1:15 pm to 2:15 pm		
III	02:15 pm to 03:30 pm	<p>Topic: Developing an efficient judicial system and maintaining balance amongst Magistrates</p> <p>Scope of discussion:</p> <ul style="list-style-type: none">a. Role of CJM as head of Magistrates in District Judiciaryb. Distribution of criminal work u/s 13(2) BNSSc. Making over of cases to Magistrates u/s 212 BNSS and withdrawal of criminal cases u/s 450 BNSSd. Procedure in cases where Magistrate cannot pass sufficient sentence u/s 364 BNSS <p>Chaired by: Director, MPSJA</p> <p>Co-chaired by: Shri Amit Singh Sisodia, OSD, MPSJA</p> <p>Presentation by participant (3 to 5 min each)</p> <ul style="list-style-type: none">a. Smt. Neelima Deo Dutt, CJM, Rajgarhb. Shri Shashank Singh, CJM, Indorec. Shri Abhishek Soni (Sr.), CJM, Jabalpurd. Shri Priyank Pandey, CJM, Tikamgarh <p>Address by Chair</p>
TEA BREAK – 3:30 pm to 3:45 pm		

IV	03:45 pm to 05:00 pm	<p>Topic: Role of Chief Judicial Magistrates in Judicial and Administrative functions</p> <p>Scope of discussion:</p> <ul style="list-style-type: none">a. Duties and responsibilities of CJM in smooth functioning of district judiciaryb. Speedy trial with qualitative judgmentc. CJM as Secretary and Co-ordinator of District Monitoring Cell Meetingd. Role of CJM as OIC of Malkhana and disposal of case property <p>Chaired by: Director, MPSJA</p> <p>Co-chaired by: Shri Manish Sharma, Faculty (Jr.), MPSJA</p> <p>Presentation by participant (3 to 5 min each)</p> <table><tr><td>a. Smt. Ritika Mishra (Pathak), CJM, Panna</td><td>c. Smt. Swati Nivesh Jaiswal, CJM, Chhatarpur</td></tr><tr><td>b. Shri Mohd. Zafar Khan, CJM, Mandla</td><td>d. Smt. Sunayna Shrivastava, CJM, Shajapur</td></tr></table> <p>Address by Chair</p>	a. Smt. Ritika Mishra (Pathak), CJM, Panna	c. Smt. Swati Nivesh Jaiswal, CJM, Chhatarpur	b. Shri Mohd. Zafar Khan, CJM, Mandla	d. Smt. Sunayna Shrivastava, CJM, Shajapur
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20 th July, 2025, Sunday (Day two)						
SESSIONS	TIME	Topic				
I	10:30 am to 11:45 am	Gender Sensitisation By: Hon’ble Smt. Justice Anuradha Shukla Judge, High Court of Madhya Pradesh				
Followed by GROUP PHOTOGRAPH						
TEA BREAK 11:45 am to 12:00 noon						
II	12:00 noon to 01:15 pm	<p>Topic: Key issues relating to various Laws/ Enactments</p> <p>Scope of discussion:</p> <ul style="list-style-type: none">a. Succession Certificateb. Procedure under Mental Health Care Act, 2017c. Power and duty of Magistrate under PCMA, 2006 and Sensitization on cases involving survivors of sexual abuse (<i>Patan Jamal Vali v. State of Andhra Pradesh, AIR 2021 SC 2190</i>)d. Key issues relating to bail in the light of directions given by Hon’ble the Supreme Court in the cases of <i>Arnesh Kumar</i> and <i>Satender Kumar Antil</i> <p>Chaired by: Hon’ble Shri Justice Vishal Dhagat Judge, High Court of Madhya Pradesh</p> <p>Facilitated by: Shri Amit Singh Sisodia, OSD, MPSJA</p> <p>Presentation by participant (3 to 5 min each)</p> <table><tr><td>a. Shri Shiv Charan Patel, CJM, Singrauli</td><td>c. Shri Vipendra Singh Yadav, CJM, Chhindwara</td></tr><tr><td>b. Shri Prashant Pandey, CJM, Gwalior</td><td>d. Smt. Natasha Sheikh Patel, CJM, Dhar</td></tr></table> <p>Address by Chair</p>	a. Shri Shiv Charan Patel, CJM, Singrauli	c. Shri Vipendra Singh Yadav, CJM, Chhindwara	b. Shri Prashant Pandey, CJM, Gwalior	d. Smt. Natasha Sheikh Patel, CJM, Dhar
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LUNCH BREAK – 1:15 pm to 2:15 pm						

III	02:15 pm to 03:30 pm	Topic: Role of CJM in monitoring undertrial prisoners and jail conditions & strengthening rights of victims at Magisterial stage Scope of discussion : <ul style="list-style-type: none"> a. Inquest report, Compliance of Supreme Court judgments and NHRC guidelines b. Jail visits and rights of prisoners c. Handling of custodial violence d. Victim Compensation Scheme Chaired by: Shri Pradeep Mittal, Member Secretary, M.P. State Legal Services Authority, Jabalpur Co-chaired by: Shri Sachin Sharma, Addl. Director, MPSJA Presentation by participant (3 to 5 min each) <ul style="list-style-type: none"> a. Shri Deepak Kumar Agarwal, CJM, Umaria b. Shri Satish Vasuniya, CJM, Datia c. Ku. Madhulika Mule, CJM, Guna d. Shri Girish Kumar Sharma (Jr.), CJM, Mandleshwar Address by Chair
TEA BREAK – 3:30 pm to 3:45 pm		
IV	03:45 pm onwards	Valedictory Session and disbursal formalities

- Note:**
- (i) The time table is subject to change as per exigencies.
 - (ii) Participants are requested to keep their mobile phones switched off in the lecture room.
 - (iii) Participants are requested to be seated before **9:50 am** in the Classroom, Ground floor, New building, MPSJA.
 - (iv) **Course Coordinator – Shri Sachin Sharma, Addl. Director, MPSJA, 9425492008.**

DIRECTOR